



**HIGH COURT OF TRIPURA**  
**AGARTALA**

No. F.6 (21)-HC/(Bulk Proc. eTender)/26946

Date, the 08<sup>th</sup> December, 2021

**MEMORANDUM**

Refer to the DNIT No. **F.6(21)-HC/2021/[Bulk Proc.]/HW-01** dated 27-09-2021 in connection with **Tender ID no. 2021\_HC\_23101\_1** dated 27-09-2021, for SUPPLY, COMMISSIONING, INSTALLATION, TESTING, AND MAINTENANCE OF Studio based VC System with Display unit & Recorder for the High Court of Tripura & its District Courts under Phase-II of the e-Courts Project.

This is to inform all concerned that technical bid of the following bidders against aforesaid tender have been accepted by the Department upon evaluation of the bids of all the 4(four) participating bidders.

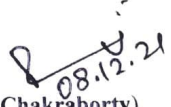
Name of the bidders:

- I. BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE.
- II. GENIUS PRESENTATION PVT. LTD., NEW DELHI.

Now the financial bid in respect of their tender vide aforesaid DNIT will be opened online in the website of <https://tripuratenders.gov.in> on **14/12/2021 at 16:30 hrs.**

TO,

- I. BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE.
- II. GENIUS PRESENTATION PVT. LTD., NEW DELHI.

  
(P. Chakraborty)  
I/C Registrar (Admn., P & M)

F.6 (21)-HC/(Bulk Proc. eTender)/26947-52

Dated-08-12-2021

Copy forwarded for information to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
5. The Dy. Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala.
6. System Analyst, High Court of Tripura, Agartala for uploading in the Official website of High Court and in the State tender Portal.

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I/C Registrar (Admn., P & M)